

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION No. 341/92

DATE OF ORDER : 29.4.1992

BETWEEN :

D.Venugopal .. Applicant.

A N D

1. The Chief Resident Engineer (Materials), Govt. of India, Ministry of Defence, R & D Organisation, Resident of Technical Office (Midhani), C/o. Mishra Dhatu Nigam Ltd., Midhani, Hyderabad.
2. The District Employment Officer, District Employment Exchange (Labour), Hyderabad District, Hyderabad - 20. .. Respondents.

Counsel for the Applicant .. Mr.K.Nageswar Reddy

Counsel for the Respondents .. Mr.M.Jagan Mohan Reddy and
Mr.D.Pandu Ranga Reddy, Spl. Counsel for State of A.P.

CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

(Order of the Single Member Bench delivered by

Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.)).

T. C. R.

.. 2 ..

This is an application filed under Section 19 of the Administrative Tribunals Act to direct the First Respondent to allow the applicant ~~for~~ interview for Messenger post and consider ~~him~~ to appoint the applicant in the existing vacancy and pass such other order or orders as may deem fit and proper in the circumstances of the case.

2. The case had come up today for admission hearing. Mr.K.Nageswar Reddy, Advocate for the applicant and Mr.M.Jagan Mohan Reddy, ~~Standi~~ ~~for~~ Counsel for the respondents are present. Heard both sides. ~~in~~ the course of hearing Mr.Nageswar Reddy submitted that the applicant is withdrawing from the OA. In view of the said submission made by the counsel for the applicant Mr.Nageswar Reddy we dismiss the OA as withdrawn. In the circumstances of the case we make no order as to costs.

T. Chandrasekhara Reddy
(T. CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 29th April, 1992

830/4/92
Dy. Registrar (J)

(Dictated in the Open Court)

To

1. The Chief Resident Engineer (Materials) Govt. of India, Ministry of Defence, R&D Organisation, Resident of Technical Office (Midhani) C/o Mishra Dhatu Nigam Ltd., Midhani, Hyderabad.
2. The District Employment Officer, District Employment Exchange, (Labour), Hyderabad Dist. Hyderabad-20.
3. One copy to Mr.K.Nagegwar Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.M.Jaganmohan Reddy, Addl.CGSC.CAT.Hyd.
5. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for State of A.P.CAT. Hyd.
6. One spare copy-

pvm,

sd

85/3/2
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TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 29-4-1992.

ORDER / JUDGMENT

R.A./C.A./M.A. No.

in

O.A. No. 341/92

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

M.A. Ordered/Rejected

No order as to costs.

p.v.m.

